

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 199 of 2012 &
IA no. 322 of 2012**

Dated : 25th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**The South Indian Sugar Mills Asson. Tamil Nadu & Ors. ...Appellant(s)
Versus**

Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Mr Rahul Balaji**

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2
Mr. M. Yogendher**

ORDER

Post the matter for further hearing on **08.04.2013**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/ak